

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 6th March, 2025

No.HC.VII-34/2025/1413/A: It is notified herein that in compliance of the Rule 23 & 24 of the Central Motor Vehicles Act, 1989 (as amended in 2022), and as per the direction of the Hon'ble Apex Court in CA No. 9322 of 2022 (Gohar Mohammad vs. UP SRTC) the details of the Nodal Officer & Designated Officer for Third Party Claims of Zuno General Insurance Limited, Zone-wise are as follows:-

Nodal and Designated Officers			
Zone	Name	Mobile No. and email id	State
North	Mr. Tusharanshu Walia	9888822169 tusharanshu.walia@hizuno.com	Rajasthan, Delhi, Haryana, Punjab, H.P., J&K, U.P, U.K
East	Mr. Tusharanshu Walia	9888822169 tusharanshu.walia@hizuno.com	W.B, 7 Sisters, Chattisgarh, Bihar, Jharkhand, Orissa
South	Mr. Santosh L	9739704694 santosh.l@hizuno.com	Tamil Nadu, Kerala, Karnataka, A.P, Telangana
West	Mr. Santosh L	9739704694 santosh.l@hizuno.com	Maharashtra, Gujarat, M.P

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-34/2025/1414-1420/A

Dated: 06.03.2025

Copy to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/
Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara / Golaghat/
Hailakandi/ Hojai/ Jorhat/ Kamrup (M)/ Kamrup/ Karbi Anglong/ Karimganj/
Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/
South Salmara-Mankachar/ Tinsukia/ Udalguri/ West Karbi Anglong.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 5. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
6. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
7. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (JUDICIAL)
GAUHATI HIGH COURT, GUWAHATI

6-3-2025